

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 24-04-2026 To 24-04-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	1430/2026	DULAL DEY Mobile:9433583093 Email:AMALAKSHJARA@GMAIL.COM	AMALAKSHA JANA	15-05-2026	SYNOPSIS AND LIST OF DATE PAGE NOT FOUND
2	CO	1447/2026	MAMATA SAHA Mobile:9163393786 Email:THAKURMANABENDRA9@GMAIL.COM	MANABENDRA THAKUR	15-05-2026	CASE NO. DOES NOT MATCH (PRAYER PORTION)
3	CPAN	581/2026	MANISHA MALLICK Mobile:8777027560 Email:GAURAVDUTTALEGAL@GMAIL.COM	GAURAV DUTTA	15-05-2026	RESPONDENT ADDRESS INCOMPLETE
4	CRA (DB)	201/2026	RAKHAHARI LAYEK Mobile:9903004554 Email:MITGUHAROY2023@GMAIL.COM	MIT GUHA ROY	15-05-2026	ANOTHER APPEAL ALREADY FILLED
5	CRA (DB)	202/2026	XXX Mobile:7003829503 Email:APANSAHA32@GMAIL.COM	APAN SAHA	15-05-2026	DECLARATION NOT PROPERLY WRITTEN
6	CRA (DB)	205/2026	BIBHUTI BHUSAN MANNA Mobile:9874561002 Email:MDJANNAT003@GMAIL.COM	MD. JANNAT UL FIRDOUS	15-05-2026	CLARIFICATION NEEDED
7	CRM (A)	1210/2026	SK KUTUBUDDIN @ KUTUBUDDIN SEKH AND ORS. Mobile:8017093620 Email:AKRAMW762@GMAIL.COM	MD WASIM AKRAM	15-05-2026	1) ... MENTION G.R NO. / P.T.N/ SL. NO. ETC. AT CAUSE TITLE PAGE WHICH IS PENDING BEFORE LD. C.J.M AT MALDA
8	CRM (A)	1211/2026	DHRUBAJYOTI DEB Mobile:6294633733 Email:NAYNAMUKHOPADHYAY@GMAIL.COM	NAYANA MUKHOPADHYAY	15-05-2026	1) ... HONOURABLE CHIEF JUSTICE ADDRESSING WRONG ( 0 )
9	CRM (A)	1215/2026	SK. MANNAN ALI ALI AND ORS. Mobile:8910557893 Email:SANDIPDINDA363@GMAIL.COM	SANDIP DINDA	15-05-2026	TRIAL COURT CASE NO IS NOT MENTIONED IN THE 1ST PARA OF THE PETITION.
10	CRM (A)	1218/2026	IYASIN SK Mobile:6290775093 Email:ARIJITBOSE0201@GMAIL.COM	ARIJIT BOSE	15-05-2026	1) ... COMPLAINANT IDENTITY DISCLOSED AT ANNEXURES
11	CRM (A)	1221/2026	BIMAL KUMAR MONDAL @ BIMAL MONDAL AND ANR. Mobile:9830582109	SUMAN CHAKRABORTY	15-05-2026	1) ... CLARIFICATION NEEDED REGARDING FIR DATE AT WHOLE PETITION

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:BUBUNLAW@GMAIL.COM			( 09-02-2026/19-02-2026 )
12	CRM (A)	1225/2026	SANJANA BANGARI Mobile:9830203428 Email:ADVOCATENAVANILDE@GMAIL.COM	SRINJAN GHOSH	15-05-2026	1) ... CLARIFICATION NEEDED REGARDING FIR ACT. AT WHOLE PETITION WHERE PS CASE DETAILS MENTIONED
13	CRM (A)	1227/2026	SUKUMAR SINGHA @ SUKUMAR SING AND ORS. Mobile:9830203428 Email:NAVANILDE@GMAIL.COM	MONAMI MUKHAERJEE	15-05-2026	COMMISSIONER SIGN NOT FOUND ON PHOTO ID
14	CRM (A)	1231/2026	SEKHAR SARKAR Mobile:9433219075 Email:SHAHAN886@GMAIL.COM	SHAHAN SHAH	15-05-2026	1) ... SERVICE OF RESPONDENT NO. TWO AND DELIVERED REPORT... 2)... TRIAL COURT REJECTION DATE MISMATCH
15	CRM (A)	1232/2026	PRAHLLAD DAS Mobile:9903850922 Email:SANKARHALDER007@GMAIL.COM	SANKAR HALDER	15-05-2026	TRIAL COURT CASE NUMBER OF REJECTION NOT MENTIONED IN PARA 1
16	CRM (A)	1234/2026	XXXXX Mobile:8017618763 Email:DIKSHA.GHOSH92@GMAIL.COM	DIKSHA GHOSH	15-05-2026	GR OR PTN NO NOT MENTIONED
17	CRM (A)	1236/2026	ZAKEE SORIF @ JAKIR SARIF @ ZAKEER SARIF Mobile:8584865646 Email:IAMGOURAV2000@GMAIL.COM	GOURAV ROY	15-05-2026	1) ... LOGO AT VAKALATNAM IS MISSING
18	CRM(M)	1035/2026	XXXXX (MOTHER OF VICTIM CHILD) Mobile:7044249564 Email:SOURAVPAUL221@GMAIL.COM	SOURAV PAUL	15-05-2026	1. VICTIM ID DISCLOSED. 2. CASE TYPE WRONG.
19	CRM(M)	1040/2026	BISWANATH DEY @ DANNY Mobile:9434057837 Email:SM.ADV990@GMAIL.COM	SNEHANSU MAJUMDER	15-05-2026	1. ACT WRONG IN CAUSE TITLE 2. PP LETTER REF. WRONG.
20	CRR	1695/2026	AVISHEK DAS @ DEBASISH DAS Mobile:9748811158 Email:JURIS.GOSWAMI@GMAIL.COM	SIDDHARTHA GOSWAMI	15-05-2026	CERTIFIED COPY OF THE ORDER DATED 25-04-2023 IS MISSING IN THE PETITION
21	CRR	1787/2026	TAPAN KUMAR BISWAS Mobile:9831774755 Email:SAJANLKANTIBHATTCHARYYA@GMAIL.COM	SAJAL KANTI BHATTACHARYYA	15-05-2026	FORMAT ISSUE IN PAGE NO 3
22	CRR	1793/2026	BEGUM AMMAN Mobile:9830199230 Email:BARISHAMIMUL@GMAIL.COM	SHAMIM UL BARI	15-05-2026	PETITION IS FILED AFTER THE LIMITATION OF TIME, CRAN IS NEEDED
23	CRR	1794/2026	AKHIL GHOSH	SOUVIK DAS	15-05-2026	CHIEF ADRESSING IS GIVEN WRONGLY IN

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9836392527 Email:CHAMBERKALLOLMONDAL@GMAIL.COM			THE PETITION
24	WPA	9972/2026	DURGAPUR INSTITUTE OF ADVANCED TECHNOLOGY AND MANAGEMENT Mobile:9874462330 Email:MUKHERJEESURAJIT74@GMAIL.COM	SURAJIT MUKHOPADHYAY	15-05-2026	RESPONDENT 2 PIN MISSING
25	WPA	10069/2026	SABITA SINGHA Mobile:8013206929 Email:KP.SANTA@GMAIL.COM	KRISHNA PADA SANTRA	15-05-2026	VAKALATNAMA IS NOT FILLED UP
26	WPA	10092/2026	RAJ KUMAR BERA Mobile:9674815375 Email:AHARNISHGHOSH@GMAIL.COM	AHARNISH GHOSH	15-05-2026	1. GROUP IS WRONG AT ZERO PAGE 2. LISTING DATE IS WRONG
27	WPA(H)	42/2026	RAM CHANDRA SINGH Mobile:9433223049 Email:ASIMKNEOGI@GMAIL.COM	ASIM KUMAR NIYOGI	15-05-2026	1. 2ND JUDGES COPY MISSING 2. SUB CATEGORY CODE WRONG 3. GROUP WRONG AT ZERO PAGE 4. XEROX COPY OF CAUSE TITLE
28	WPA(P)	206/2026	BIDYUT SARKAR Mobile:9051785306		15-05-2026	ADVOCATE THROUGH IS MISSING ON 2ND JUDGES COPY